financial support for very advanced training or individual creative efforts for revival of some of our traditional forms of art in the age group of 25-65 years. The number of fellowships offered are 200 each year, 150 junior fellowships and 50 for senior fellowships.

Circular Train in Ahmedabad

*248. SHRI RAJUBHAI A PARMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the State Government of Gujarat has requested the Central Government to start circular train in Ahmedabad (Gujarat);

(b) if so, whether any survey has been done in this regard; and

(c) the action proposed to be taken (hereon ?

THE MINISTER OF URBAN DEVELOPMENT (Smt. SHEILA KAUL): (a) to (c) No, Sir. Ahmedabad Municipal Corporation got a Feasibility Study carried out by Rail India Technical & Economic Services. The study recommended introducing Mass Rapid Transit System on a distance of 58.5 Kms. at a cost of Rs. 602 crores at price level of 1988. The report was submitted to State Government in December 1988. However, no proposal has yet been received from the Government of Gujarat for circular railway in Ahmedabad.

प्राथमिक विद्यालय के बच्चों को मातृभाषा में शिक्षा दिया जाना

*249. श्री विष्णुकान्त शास्त्री : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दस वर्षों के दौरान विभिन्न राज्यों की राजधानियों में अंग्रेजी माध्यम से शिक्षा देने वाले कितने शिशु विद्यालय, प्राथमिक विद्यालय तथा माध्यमिक विद्यालय खोले गये हैं और भारतीय भाषाओं के माध्यम से शिक्षा देने वाले ऐसे कितने विद्यालय खोले गये हैं,

(ख) क्या सरकार की शिक्षा-नीति के अनुसार शिशु विद्यालयों तथा प्राथमिक विद्यालयों में पढ़ने वाले विद्यार्थियों को उनकी मातृभाषाओं के माध्यम से ही पढ़ाया जाना चाहिये, और

(ग) यदि हां, तो शिशु विद्यालयों तथा प्राथमिक विद्यालयों में अंग्रेजी माध्यम से शिक्षा देने के प्रयास को निरुत्साहित करने के लिये सरकार क्या-क्या कदम उठाने का विचार रखती है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) से (ग) रा० शै० अनु० व प्र० परिषद द्वारा आयोजित 5वें अखिल भारतीय शैक्षिक सर्वेक्षण के माध्यम से प्राथमिक तथा माध्यमिक स्कूल स्तरों पर शिक्षा के माध्यम से संबंधित सूचना एकत्रित की गई थी। इस सूचना के अनुसार, 8100 प्राथमिक स्कूलों/सेक्शनों तथा 6673 उच्च प्राथमिक स्कूलों/सेक्शनों (कुल स्कूलों का क्रमश: 1.25% तथा 3.44%) में शिक्षा का माध्यम अंग्रेजी था। शिक्षा के माध्यम के रूप में प्रयुक्त होने वाली अन्य भारतीय भाषाओं का ब्यौरा विवरण में दिया गया है। (नीचे देखिए) इस विवरण में 30 सितम्बर, 1986 तक खोले गए स्कूलों को शामिल किया गया है।

रा० शै० अनु० व प्र० परिषद द्वारा तैयार की गई प्रारम्भिक तथा माध्यमिक शिक्षा की राष्ट्रीय पाठ्यचर्या में यह सिफारिश की गई है कि ऐसे शिक्षार्थियों के मामले में जिनकी मातृभाषा, उनकी क्षेत्रीय भाषा भी है, उनके लिए प्रारम्भिक स्तर पर शिक्षा का माध्यम, क्षेत्रीय भाषा ही होगी। ऐसे शिक्षार्थियों, जिनकी मातृभाषा, क्षेत्रीय भाषा से इतर है, के लिए प्राथमिक शिक्षा के पहले दो वर्षों के दौरान का शिक्षा के माध्यम के रूप में मातृभाषा का प्रयोग किया जा सकता है, उसके बाद क्षेत्रिय भाषा का प्रयोग किया जाएगा। पूर्व प्राथमिक स्तर पर, विषयों का कोई औपचारिक शिक्षण नहीं दिया जाता।

अधिकतर अंग्रेजी माध्यम स्कूल, अल्पसंख्यक अथवा भाषाई अल्पसंख्यक संस्थाएं है, जिन्हें संविधान के अनुच्छेद क्रमश: 29, 30 तथा 350-क के अंतर्गत संरक्षण प्राप्त है। राज्य सरकार अथवा सरकारी सहायता प्राप्त स्कूल प्राथमिक स्तर पर क्षेत्रीय भाषा/मातृभाषा को बड़े उत्साह से शिक्षण के माध्यम के रूप में अपनाते है।

विवरण

शिक्षा के माध्यम के अनुसार प्राथमिक तथा माध्यमिक स्तरों के स्कूल

क्र० सं०	भाषा	प्राथमिक स्कूल/ सेक्शनों की संख्या	माध्यमिक स्कूल/ सेक्शनों की संख्या
1	हिन्दी	261062	72412
2	पंजाबी	13323	4037
3	अंग्रेजी	8100	6673
4	उर्दू	21483	6311
7	उड़िया	37926	9078
8	तमिल	34871	9921
9	असमिया	21681	4800
10	संस्कृत	6	1
11	तेलुगु	50314	10487

12	मणिपुरी	3356	744
13	गुजराती	28191	16398
14	मराठी	53629	22016
15	सिंधी	125	93
16	मलयालम	9821	5395
17	कन्नड़	33620	13127
18	कश्मीरी	60	11
19	अन्य	11246	1692

स्रोत : राष्ट्रीय शैक्षिक अनुसंधान व प्रशिक्षण परिषद् (1986) द्वारा आयोजित 5वां अखिल भारतीय शैक्षिक सर्वेक्षण ।

* पूर्व प्राथमिक स्कूलों के बारे में परिषद् ने इसी प्रकार के आंकड़े इकट्ठे नहीं किए ।

Abolition of degrees in universities

*250. DR NARREDDY THULASI REDDY: SHRI MENTAY PADMANABHAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to abolish degrees in Universities;

(b) if so, the details thereof along with the alternative system proposed to be evolved; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) National Policy on Education 1986, envisages that a beginning will be made in de-linking degrees from jobs in selected areas, particularly in services for which a university degree need not be a necessary qualification. No proposal for abolishing degrees in Universities is under consideration of the Government. The 'National Policy on Education visualises that, concomitant with de-linking, an appropriate machinery, such as a National Evaluation Organisation will be established, in appropriate phases, to conduct tests on a voluntary basis, to determine the suitability of candidates for specified jobs and to pave the way for the emergence of norms of comparable competence across the nation.

Some progress has been made in identifying jobs in Central Government for which a university degree is hot a necessary qualification.

Action has already been initiated to opcrationalise the National Evaluation Organisation by registering a Society for the purpose.

Payment of Undisputed Shares on Sardar Sarovar Project by Party States

*251. SHRI VITHALBHAI M. PATEL: SHRI CHHOTUBHAI PATEL:

Will the Minister of WATER RESOURCES be pleased to refer to answer to Starred Question 65 given in the Rajya Sabha on the 26th February, 1993 and state:

(a) whether it is a fact that partner States—Madhya Pradesh, Maharashtra and Rajasthan of Sardar Sarovar Project have not paid undisputed shares of expenditure uptill today; and

(b) if so, what steps Government are taking to clear the dues of partner States of Sardar Sarovar Project?

THE MINISTER OF WATER RESOURCES AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) and (b) Yes, Sir. The issue regarding payment of share costs on Sardar Sarovar Project to the Government of Gujarat by other party States has been discussed in the meetings of Narmada Control Authority and Sardar Sarovar Construction Advisory Committee and the States have been appraised of the need for immediate settlement of outstanding dues to the Government of Gujarat. This issue has also been considered by the Review Committee for Narmada Control Authority in its meeting of 6-2-93 and it has been resolved that undisputed shares should be settled by the party States before March, 1993,. even partially. The States with dues have also agreed to decide the issue through bilateral meetings with Gujarat.

Refresher Course for Teachers

*252. SHRI SHANTI TYAGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the scheme of three week refresher course for teachers of the middle and senior secondary schools under the Delhi Administration as recommended by the Chattopadhyaya Commission has started functioning;

(b) if so, the details thereof and the number